Annexure-2
Name of the corporate debtor: Indian Clothing League Private Limited; Date of commencement of CIRP: 2<sup>nd</sup> May 2023; List of creditors as on: 17<sup>th</sup> February 2025
List of unsecured financial creditors belonging to any class of creditors in Form-C

(Amount in ₹)

S1.	Name	Detai	ils of claim	Details of claim admitted					Amount of	Amount	Amount of	Amount of	Remarks if any
No.	of creditor	receive	d						contingent	of any	claim not	claim under	
									claim	mutual	admitted	verification	
										dues, that			
										may be			
										set-off			
		Date of	Amount	Amount of	Nature	Amount	Whether	% of voting					
		receipt	claimed	claim admitted	of claim	covered by	related	share in					
						guarantee	party?	CoC					
1	Manu Indrayan	19.06.2023	6938100		Financial Claim	0	Yes Promoter	0	0	0	0		Admitted but shall not have any right of representation, participation or voting in a meeting of Committee of Creditors
	Total		6938100	6938100		0		0	0	0	0	0	